## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/636/ (IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: NEW CHENNAI TOWNSHIP PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

7. Elayataj Kumah. financial Creditel.
V.N. KARTHIR
(Ramalingam, & Ashoriate)

## **ORDER**

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send private notice to the respondent alongwith copy of petition for his appearance and for making submissions and file proof of the same by the next date of hearing. Put up on 15.11.2017 at 10.30 A.M.

- col -

K Anantha Padmanabha Swamy Member (Judicial)